

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 1912-1916/2017

PRADEEP KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

Date : 22-03-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vipin Kumar Jai, AOR

For Respondent(s)

Ms Shweta Yadav, Adv.
Mr. Yash Pal Dhingra, AOR
Mr Ramjee Pandey, Adv.
Mr. Abhishek, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondents are duly represented.

Original records have been received.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
22.03.2018

hj